

UBD (PCB) No. 22/16.26.000/2006-2007

December 11, 2006

NOTIFICATION

In exercise of the powers conferred under the sub-section (1) of Section 42 of the Reserve Bank of India Act, 1934 and in supercession of its Notification UBD. PCB No.13275/16.26.000/2005-2006 dated June 22, 2006, the Reserve Bank of India, hereby, specifies that the average Cash Reserve Ratio (CRR) required to be maintained by scheduled primary (urban) co-operative banks shall, from effective dates mentioned below, be as indicated there against.

Effective date (i.e, the fortnight beginning from)	CRR on net demand and time liabilities (percent)
December 23, 2006	5.25
January 06, 2007	5.50

(V.S Das)
Executive Director